Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 160 of 2011

Dated : 31st October, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Powergrid Corporation of India Limited …. Appellant (s)
Versus
C.E.R.C. & Ors. ….Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

ORDER

Admit. Issue notice to the Respondents returnable on 13.12.2011. Dasti service is permitted.

Post the matter on ***13.12.2011.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ss